

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY 1

R.P. NO. 92/94 IN OA NO.567/94

Smt. Girijabai Govind Markam ..Applicant
V/s

Union of India & Another ..Respondents

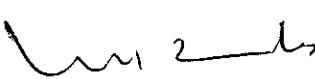
Coram: Hon. Shri Justice M.S. Deshpande, Vice Chairman

TRIBUNALS ORDER:
(Per: M.S. Deshpande, Vice Chairman)

DATED: 5.8.94

This application is in respect of the order passed on 11.7.1994 in OA No. 567/94 rejecting application for compassionate appointment. The point raised by the Review Application was considered at the time of hearing of the application. There is no such error which can be a ground for review.

Review Application No. 92/94 is dismissed.


(M.S. Deshpande)
Vice Chairman